



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1340/2021

This the 16th day of July, 2021

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Mahi Sharma D/o Sh. Sunil Sharma
Age About 20 yrs.
R/o Kh No. 38/13, Gali No. 7, Amrit Vihar, Burari, Delhi-84

...Applicant

(By Advocate: Shri U Srivastava)

VERSUS

1. The Staff Selection Commission through its Chairman,
Lodhi Road, New Delhi
2. The Delhi Police though the Commissioner of Police
I.T.O, I.P. Estate, New Delhi
3. The Dy. Commissioner of Police, Recruitment Cell
New Police Line, Kingsway Camp, Delhi.

...Respondents

(By Advocate: Shri Piyush Gaur for R 1 and Shri Amit Yadav for
Ms Esha Mazumdar for R 2 & 3)



ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

After arguing for some time, learned counsel for the applicant seeks permission to withdraw the present OA with liberty to the applicant to file a better OA in accordance with law, if so advised.

Permission is granted. OA stands dismissed as withdrawn with liberty as aforesaid. No costs.

(Aradhana Johri)
Member (A)

(R.N. Singh)
Member (J)

dkm/pinky/neetu/